

High Court of Judicature at Allahabad
Direct Recruitment to the Uttar Pradesh Higher Judicial Services
Under Rule 5(c) read with Rule 17 of the Uttar Pradesh Higher Judicial Service Rules, 1975
(as amended up to date)

RESULT OF THE WRITTEN EXAMINATION

On the basis of the written examination held on 23rd, 24th and 25th November 2007 for judging the suitability of the candidates for direct recruitment to the Uttar Pradesh Higher Judicial Service under Rule 5(c) read with Rule 17 of the Uttar Pradesh Higher Judicial Service Rules, 1975 (as amended up to date) the following 43 candidates have qualified for interview to be held on the dates along side each name .

Sl. No.	Roll No.	Name of the Candidate	Date of Interview
1.	43	JITENDRA KUMAR SINHA	06/04/2008
2.	79	CHAWAN PRAKASH	06/04/2008
3.	125	RAMESHWAR	06/04/2008
4.	483	SAKET BIHARI 'DEEPAK'	06/04/2008
5.	525	AJAY KUMAR	06/04/2008
6.	668	ANIL KUMAR JHA	06/04/2008
7.	1082	ASHWINI KUMAR TRIPATHI	04/04/2008
8.	1513	ANIL KUMAR	04/04/2008
9.	1724	BHANU DEO SHARMA	05/04/2008
10.	1876	TEJ PRATAP TEWARI	04/04/2008
11.	2113	ASHOK KUMAR SINGH	05/04/2008
12.	2122	ANIL KUAMR VERMA	04/04/2008
13.	2123	JAI PRAKASH YADAV	04/04/2008
14.	2127	PADAM NARAIN MISHRA	04/04/2008
15.	2153	VIRJENDRA KUMAR SINGH	05/04/2008
16.	2222	ZAFEER AHMAD	05/04/2008
17.	2324	PRASHANT MISHRA	05/04/2008
18.	2381	LAKSHMI KANT SHUKLA	05/04/2008
19.	2590	VIVEK SANGAL	05/04/2008
20.	2709	JAI PRAKASH TIWARI	04/04/2008
21.	2717	RAVINDRA NATH DUBEY	04/04/2008
22.	2840	ANUPAM GOYAL	05/04/2008
23.	2900	DEVENDRA SINGH	04/04/2008
24.	3249	DIVESH CHANDRA SAMANT	05/04/2008
25.	3687	BABBU SARANG	05/04/2008
26.	3696	SANDEEP JAIN	05/04/2008
27.	3912	GAURAV KUMAR SRIVASTAVA	04/04/2008
28.	4063	RAJEEV BHARTI	05/04/2008
29.	4064	SUDHIR KUMAR	05/04/2008
30.	4070	DINESH CHAND	05/04/2008
31.	4182	RAJAT SINGH JAIN	05/04/2008
32.	4216	TARUN SAXENA	06/04/2008
33.	4656	VED PAL SINGH	06/04/2008
34.	4690	SANTOSH RAI	04/04/2008
35.	4952	SATENDRA TRIPATHI	04/04/2008
36.	5192	HARVIR SINGH	06/04/2008
37.	5315	AVNISH SAXENA	04/04/2008
38.	5360	VINAI KUMAR DWIVEDI	06/04/2008
39.	5455	ABDUL SHAHID	06/04/2008
40.	5707	SANJEEV FAUZDAR	06/04/2008
41.	5908	CHANDRODAY KUMAR	04/04/2008
42.	5917	RAVI NATH	04/04/2008
43.	5920	MADAN PAL SINGH	06/04/2008

Interviews will be held between 10 a.m. to 5 p.m., which shall be held at the Allahabad High Court premises. No TA/DA etc. shall be admissible and the candidate shall make all arrangements for boarding/ lodging/ transportation etc. Please ensure to reach Allahabad High Court by 9.00 a.m. sharp on the aforesaid date and report your arrival to the undersigned. The interview will be of 100 marks. The suitability of the candidate for employment in the Uttar Pradesh Higher Judicial Service will be tested with reference to his merit, due regard to his ability, character, personality and physique. The interview will be in a thorough and scientific manner and shall take anything between 25 to 30 minutes for each candidate.

Interview Memos are under dispatch and the candidates belonging to the State of Uttar Pradesh may personally collect Interview Memo from the office of the District Judge concerned. Interview Memos to the candidates belonging to other states are being sent by speed post/ registered post. Candidates who do not receive their Interview Memo 3 days before from the date of Interview may collect Duplicate Interview Memo from the office of Registrar, Selection & Appointment, High Court of Judicature at Allahabad.

All proceedings in the matter shall be subject to the final decision of the Hon'ble Supreme Court in S.L.P.(Civil) No.17201-17213/2007, High Court of Judicature at Allahabad & others Vs. Sanjay Agrawal & another

Sd/-
(Pramod Kumar Goel)
 Registrar
 (Selection & Appointment)
 High Court of Judicature at Allahabad
 Ph:0532-2420616